

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1739/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT,
Barpeta.

Dated Guwahati, the 25th March, 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B)/160, dated 24.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.03.2021, has been granted.

Yours faithfully,

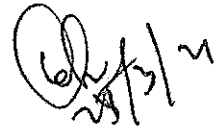
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/1740/A, dated 25.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

Pda